

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
(ORIGINAL JURISDICTION)

SALE NOTICE

R/OFFICIAL LIQUIDATOR'S REPORT NO. 55 OF 2026
IN
R/OFFICIAL LIQUIDATOR'S REPORT NO. 20 OF 2024
IN
COMPANY PETITION NO. 138 OF 1989

IN THE MATTER OF M/S. MAHARANA MILLS LTD. (IN LIQUIDATION)

Pursuant to the order dated 19-06-2026 passed by the Hon'ble High Court of Gujarat in Official Liquidator's Report No. 55 of 2025. The Offers are invited for e-auction in respect of sale of assets of the above named company in liquidation, as per details given below :-

Lot No.	Description of the property	Up set Price (In Rs.)	Earnest Money Deposit (In Rs.)
I	Non-Agricultural Freehold Industrial Land, the land area is 2929 (approx.) Square Meters, Revenue City Survey No. 5104, Ward No. 2, Porbandar, Mill Para Area, Nr. Railway Station, Taluka & Dist. Porbandar.	3,00,00,000	30,00,000
II	Non-Agricultural Freehold Industrial Land, the land area is 20,529 (approx.) Square Meters and Construction are situated at Revenue City Survey No. 5105, Ward No. 2, Porbandar, Mill Para Area, Nr. Railway Station, Taluka & Dist. Porbandar.	21,00,00,000	2,10,00,000
III	Composite Lot : Lot No. I & II	24,00,00,000	2,40,00,000

Note :-

- 1) The sale of asset of the Company are on **"AS IS WHERE IS AND WHATEVER THERE IS BASIS"**.
- 2) No nomination shall be allowed.
- 3) The purchaser will be liable to pay all local dues, duties, fees, taxes, charges, premium etc.
- 4) The offerors have liberty to verify details of dues, duties, fees, taxes, charges, premium, area of land, nature/type of property, title documents and all other relevant details from the record of concerned authorities and may also take actual measurement at their cost before submitting their offer. Any objection in this regard in future shall not be considered by the Official Liquidator.
- 5) The offerors are requested to submit their offers in accordance with the Terms and Conditions of sale as mentioned in the tender forms.
- 6) Tender Forms and Terms and Conditions of sale can be obtained in the office of Official Liquidator, Ahmedabad during the office hours on payment of Rs. 1,000/- in cash (non-refundable and non-adjustable) from 01-07-2026 to 16-07-2026 upto 1:00 PM on for participation in E-auction.

- 7) The interest Free Earnest Money (EMD) be deposited by way of NEFT/RTGS in the account of "EMD Account of Official Liquidator", Current Account No. 0960002105018295, Punjab National Bank, Ashram Road Branch, Ahmedabad, RTGS/NEFT/IFS Code : PUNB0017010. The last date for submission of online offer alongwith EMD is 16-07-2026 upto 4:00 PM.
- 8) The Inspection of above both assets of the Company will be held on **10.07.2026 between 11:30 AM to 4:30 PM** for prospective bidders at aforesaid premises.
- 9) The e-auction will be conducted through the website **<https://ol.auctiontiger.net>** on **23-07-2026 from 3:00 PM onwards.**
- 10) Further, there will be auto time extension of 10 minutes each time if the bid is made in the last minutes before close of e-auction till sale is concluded. Mr. Maulik Shrimali (M : 9173528727) is contact persons for any help for auction proceeding.
- 11) The outcome of e-auction shall be placed before the Hon'ble High Court of Gujarat. It is made clear that the finalization of the auction is subject to final order that may be passed by the Hon'ble High Court of Gujarat and if required, the Hon'ble Court may conduct manual auction, inter-se-bidding between the bidders to fetch the maximum price of the property.
- 12) This sale is subject to confirmation by the Hon'ble High Court of Gujarat. The Official Liquidator with the sanction of Hon'ble High Court of Gujarat has right to reject any or all the offers without assigning any reasons.
- 13) This sale Notice may be treated as a Notice to all Secured Creditors, Unsecured Creditors, Workers, Members, Authorities and Public at large concerned with the above Company in Liquidation

Phone No.: (079) 2658 1912

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SHOBHIT SRIVASTAVA (ICLS)

OFFICIAL LIQUIDATOR FOR & ON
BEHALF OF SALE COMMITTEE OF
M/S. MAHARANA MILLS LTD. (IN
LIQUIDATION) 3rd FLOOR,
CORPORATE BHAWAN, NR. ZYDUS
HOSPITAL, THALTEJ, AHMEDABAD
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